

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3
ANSWERED ON:21.07.2003
HARVESTING OF RAIN WATER
A.K. PREMAJAM;LAKSHMAN CHANDRA SETH;MINATI SEN;SUBODH ROY

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether after the Supreme Court judgement in 2001 the number of plot owners of 200 square yards or more had opted for roof-top rain water harvesting in Delhi;
- (b) the number of Central and State Government buildings having arrangements of roof-top rain water harvesting;
- (c) whether these are constructed under the guidance of expert hydrogeologists; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

- (a) to (d) Information is being collected and will be laid on the Table of the House.